

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only SLP (C) Nos. 25059 and 24941 of 2016 are to be list before
Hon'ble Chamber Judge)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 11-09-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos. 25059/2016 & 24941/2016

The learned counsel for the petitioner seeks two weeks'
time to comply with the requirements.

Two weeks' time as prayed for, is granted.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)